GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4482 ANSWERED ON:21.12.2011 STANDARD OF PRIMARY MIDDLE SCHOOLS Ajmal Shri Badruddin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Sarva Shiksha Abhiyan has miserably failed to make a mark in the education scenario of Assam;
- (b) if so, the details thereof;
- (c) whether the student teacher ratio is very poor and there are still thousands of lower primary schools/middle schools that are run by a single teacher;
- (d) if so, the details thereof and the action taken by the Government to improve the standard of primary/middle schools in Assam;
- (e) whether the Government proposes to formulate any special package for improving standard of primary/middle schools and for the development of students of Assam; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a)to(c): Over the years,there hasbeen improvement in elementary education in Assam as brought out by several educational indicators. The number of out of school children declined from 5,36,220 in 2005 to 2,34,983 in 2009. The Student Classroom Ratio (SCR) at primary level improved from 36 in 2008-09 to 28 in 2009-10 and pupil-teacher ratio (PTR) improved from 26:1 in 2008-09 to 25:1 in 2009-10. The percentage of single teacher schools at elementary level has declined from 26.88% in 2007-08 to 12.13% in 2009-10.

(d)to(f): Under the Sarva Shiksha Abhiyan (SSA), the Central Government has sanctioned 28793 additional teacher posts, 5,054 new primary schools, construction of 10979 primary and 1170 upper primary school buildings, 59,999 additional class rooms, 788 drinking water facilities and 25,325 toilets for the State of Assam. Budgetary allocation has also increased from Rs.72,656.68 lakh in 2010-11 to Rs.1,55,799.99 lakh in 2011-12.

The SSA is implemented in partnership with the States/UTs throughout the country including Assam to universalize access and retention, bridge gender and social category gaps in elementary education and improve quality. With enactment of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the funding pattern has been revised in the 65:35 ratio between the Central and State Governments, and is applicable from 2010-11 onwards. However, the funding pattern for NER States remains unchanged in the ratio of 90:10. The Implementation Framework of SSA has also been revised to confirm to the provisions of the RTE Act.